

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Wednesday, December 14, 2022/ 23 Agrahayana, 1944 (Saka)

**(Ministries : Cooperation; Education; Home Affairs; Minority Affairs; Panchayati Raj;
Road Transport and Highways; Rural Development; Skill Development and
Entrepreneurship; Social Justice and Empowerment; Tribal Affairs; Women and
Child Development)**

Total number of questions -- 160

Welfare schemes for tribal areas

801 # **Dr. Sumer Singh Solanki:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether the Ministry is introducing any special scheme for the tribal areas of Madhya Pradesh in order to strengthen the rural economy; and
- (b) if so, the details thereof?

Digitization of Co-operative Societies

802 # **Dr. Sumer Singh Solanki:**

Will the Minister of **Cooperation** be pleased to state:

- (a) the number of Co-operative Societies in the country which have been digitized till date;
- (b) whether Government has digitized the Co-operative Societies which are functioning in Madhya Pradesh; and
- (c) if so, the changes observed therein as a result thereof?

Weak grievance redressal mechanism of Credit Societies

803 # **Smt. Phulo Devi Netam:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether it is a fact that the Central Registrar of Cooperative Societies does not have any office or officer at the State level;
- (b) whether it is also a fact that there is no mechanism in place for redressal of State level complaints;
- (c) whether it is also a fact that due to a weak grievance redressal mechanism, Credit Societies have run many ponzi schemes which have resulted in loss to the public; and
- (d) the action plan being formulated by the Centre in this regard and the details of the directives being given to the States?

Utility of PACS

804 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Cooperation** be pleased to state:

- (a) the utility of village-level Primary Agricultural Credit Societies (PACS);
- (b) whether Co-operative credit line is restructured through these societies in rural areas; and
- (c) the plans formulated by Government to strengthen these Co-operatives, the details thereof?

Irregularities in Multi-State Co-operative Credit Societies

805 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether Government is planning to take strict and stringent actions against the societies for the irregularities found in Co-operative Credit Societies covered under Multi-State status working across the country and to recover and restore the funds to small investors who had invested their hard-earned money in such credit societies;
- (b) if so, the details thereof; and
- (c) the details of such societies which have been found errant so far in various States?

Seats in Institutions of National Importance

806 **Shri A. A. Rahim:**

Will the Minister of **Education** be pleased to state:

- (a) the annual permitted strength in the undergraduate, postgraduate and doctoral-level academic programmes in each Institutions of National Importance during the last five years;
- (b) the total number of students admitted in undergraduate, postgraduate and doctoral-level academic programmes in each of these institutions during the last five years, along with their SC/ST/OBC/EWS distribution;
- (c) the total number of vacant seats in undergraduate, postgraduate and doctoral-level academic programmes in each institution during the last five years, along with their SC/ST/OBC/EWS/Unreserved distribution; and
- (d) the details of the reserved seats which were de-reserved by each institution of National Importance during the last five years?

Schools run under self finance scheme in rural India

807 # **Shri Harnath Singh Yadav:**

Will the Minister of **Education** be pleased to state:

- (a) whether due to the financial resource constraints and the arbitrariness and the tendency of the management to earn profit, the teachers working in the secondary and higher secondary schools run under the self-finance scheme in rural India have to work on very low salaries which has an adverse impact on the teaching work;
- (b) if so, whether Government will implement any constructive action plan on this most important issue related to education; and
- (c) the number of teachers and students of secondary and higher secondary schools operating in rural areas under the self-finance scheme, State-wise?

Girls in STEM courses

808 **Shri Abir Ranjan Biswas:**

Will the Minister of **Education** be pleased to state:

- (a) the State-wise number of girls who have enrolled in Science, Technology, Engineering and Mathematics (STEM) courses in colleges and Universities in the last five years;
- (b) the State-wise number of girls who have dropped out during the duration of their course;
- (c) the anticipated factors behind their discontinuation; and
- (d) what programmes Government is working upon to promote continued female participation in STEM courses?

Access to schools for disabled children

809 **Shri Pabitra Margherita:**

Will the Minister of **Education** be pleased to state:

- (a) the steps taken and schemes introduced by Government to increase access to schools for disabled children;
- (b) the number of schools which have been approved as disabled friendly and the number of schools which have not been done so; and
- (c) the timeline to achieve disabled friendly status in every school of the country?

National Credit Framework (NCF)

810 **Shri Pabitra Margherita:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) the objectives and framework of the National Credit Framework (NCF), the details thereof;
- (b) the budget allocated to implement the framework; and
- (c) the timeline for implementation of NCF in the country?

Schemes to construct new school buildings and classrooms in Tamil Nadu

811 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry has received any proposal from the State of Tamil Nadu for new school buildings and classrooms;
- (b) whether Ministry has any scheme to construct new school buildings and new classrooms for the State owned schools;
- (c) if so, the details of the schemes and funds allocated, State-wise;
- (d) whether there is any provision to construct new school buildings and new classrooms in any other schemes which are operated by the Ministry; and
- (e) if so, the details thereof?

Development of quality HEIs

812 # **Smt. Ranjeet Ranjan:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that about 10-12 lakh students go abroad for higher education every year which reflects the level of education in the country;
- (b) if so, the amount of foreign exchange spent every year for pursuing education outside

the country;

- (c) whether Government is working on any action plan to stop this trend by developing quality Higher Educational Institutes (HEIs) in the country itself; and
 (d) if so, the details of the scheme and if not, the reasons therefor?

Central funding to education

813 **Shri Jawhar Sircar:**

Will the Minister of **Education** be pleased to state:

- (a) how much Central funding has increased to education after the introduction of new National Education Policy (NEP);
 (b) what is the Central expenditure and the estimated funding of all States put together on education in the last five years;
 (c) the percentage of the GDP of the Central and States expenditures on education over the last five years;
 (d) what amount and what percentage of the total Central funding in education has been allocated to top Central educational institutions in the last five years; and
 (e) the amount and percentage of Central funding gone to States and their educational institutions?

Quality of research in higher education

814 **Shri Jawhar Sircar:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that UGC has admitted that the overall quality of University and College level research in the country is unsatisfactory and that often alarmingly poor;
 (b) what is the basis for such an assessment and what are the specific reasons for this sorry state;
 (c) the number of doctoral and post-doctoral degrees that have been approved in the last five years and do statistics indicate certain universities that appear to be too liberal or substandard;
 (d) what action has been taken against substandard institutions; and
 (e) what steps are being taken to improve quality and bring research to international standards?

Fire safety in schools

815 **Shri Tiruchi Siva:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has formulated guidelines for schools that envisage fire prevention and fire safety measures and if so, the details thereof;
 (b) whether most of the Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) do not have adequate and efficient fire safety procedures and means in their premises/campuses;
 (c) if so, the details thereof; and
 (d) whether Government has taken steps to ensure all schools and colleges have fire safety certificates within a stipulated time and has issued any guidelines to State Governments to take immediate steps to provide adequate fire safety measures in all schools/colleges/universities and if so, the details thereof?

Role of STEM in women's empowerment

816 **Shri N.R. Elango:**

Will the Minister of **Education** be pleased to state:

(a) whether Government is aware that Science, Technology, Engineering and Mathematics (STEM) education can play a significant role in women's empowerment and can transform gender norms, accelerate and smoothen their transition between education and technical jobs; and

(b) if so, the details of steps proposed to be taken by Government keeping in view that Governments, educational institutions, parents, as well as companies, need to view gender-responsive STEM as a promising educational approach, integral to quality learning and women empowerment?

Fostering of higher education

817 **Smt. Jebi Mather Hisham:**

Will the Minister of **Education** be pleased to state:

(a) whether Government will take constructive steps to reorient university education by recalibrating the prevailing system of teaching-learning, the details thereof;

(b) whether Government has devised an innovative mechanism to foster higher education subject to the demands of various sectors, the details thereof;

(c) whether Government will take affirmative measures to upgrade the arena of higher education to meet the demands of both students and industries against the backdrop of rapid technological development, the details thereof; and

(d) whether Government will increase the budget allocation for higher education to 6 per cent of GDP as envisaged by the 1967 policy?

Deemed Universities

818 **Shri Jose K. Mani:**

Will the Minister of **Education** be pleased to state:

(a) what is the criteria for granting status of Deemed University;

(b) how many deemed universities are there in each State, the State-wise details thereof;

(c) the name of each Deemed University, purpose of establishment, date of granting approval and the courses that are offered in each of said Deemed Universities; and

(d) what control does the Central Government and UGC have over the functioning of Deemed Universities?

Centre for Excellence in urban planning

819 **Shri S Niranjan Reddy:**

Will the Minister of **Education** be pleased to state:

(a) whether the Ministry has designated a Centre for Excellence for developing India specific knowledge in urban planning and design in existing institutions;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Ministry has designated any institution in the State of Andhra Pradesh in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

Vacant faculty posts in HEIs

820 **Shri Ryaga Krishnaiah:**

Will the Minister of **Education** be pleased to state:

- (a) number of faculty posts notified under SC, ST, OBC, EWS, PwD backlog posts in Central Universities, IITs, IIMs, NITs, IISERs, IISc and other Central funded Higher Education Institutions (HEIs) under Special Recruitment Drive;
- (b) number of faculty posts filled/recruited under SC, ST, OBC, EWS, PwD backlog posts in Central Universities, IITs, IIMs, NITs, IISERs, IISc and other Central funded HEIs under Special Recruitment Drive; and
- (c) number of faculty posts still vacant under SC, ST, OBC, EWS, PwD backlog posts in Central Universities, IITs, IIMs, NITs, IISERs, IISc and other Central funded HEIs under Special Recruitment Drive?

Opening and closing of schools

821 **Shri Javed Ali Khan:**

Will the Minister of **Education** be pleased to state:

- (a) the number of new Government schools opened from 2018 to till date, year-wise and State-wise;
- (b) whether 51,000 Government schools have been closed between September, 2018 to September, 2019 in the country;
- (c) if so, the details thereof, State-wise;
- (d) the details of number of Government schools closed since October, 2020 till date, State-wise; and
- (e) the reasons for closure of Government schools in the country, State-wise?

Samagra Shiksha Abhiyan in Karnataka

822 **Shri G.C. Chandrashekhara:**

Will the Minister of **Education** be pleased to state:

- (a) the details of amount spent on Samagra Shiksha Abhiyan under various sub-programs in Karnataka from 2018 to till date, along with dates of releases, if so, the details thereof; and
- (b) the details of amount spent on Mid-Day Meals scheme, uniforms, shoes under various sub-programs in Karnataka from 2018 to till date, along with dates of releases, the details thereof?

Expenditure on higher education

823 **Shri Anil Desai:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has surveyed or made any study about the expenditure incurred per student on the education in IIT, Medical and IIM;
- (b) whether there is any bond or obligation on the student to repay the Nation by serving the people for some years; and
- (c) if so, the details thereof and if not, the reasons therefor?

Mentoring Young Authors-YUVA 2.0

824 Dr. Dharmasthala Veerendra Heggade:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has launched YUVA 2.0 (Young, Upcoming and Versatile Authors)-Prime Minister's Scheme for Mentoring Young Authors, an Author Mentorship Programme recently;
- (b) if so, the details thereof, including its objectives and salient features;
- (c) whether National Education Policy (NEP) 2020 has emphasized on the empowerment of the young minds and creating a learning ecosystem that can make the young readers/learners ready for leadership roles in the future world;
- (d) the implementing agency for execution of the programme; and
- (e) the schedule of YUVA 2.0?

NBA Accreditation issue faced by Indian Engineers working in Kuwait

825 Shri Elamaram Kareem:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has any agreement with Kuwait authorities to accept the Indian Engineers who graduated before 2012, if so, the details thereof;
- (b) whether Government will withdraw the letter File No. 13-15/2018/ICC, D.O. No. 13-15/2018-ICC dated 13.04.2018 submitted to Minister of Higher Education, Kuwait by the Indian mission in Kuwait, which required that National Board of Accreditation (NBA) is mandatory for Indian Engineers; and
- (c) what is the status of the decision taken by the Joint Committee (MEA, NBA, UGC, AICTE and MHRD) held on 09th January, 2020 for the accelerated implementation of the resolutions?

Schools under PM-SHRI

826 Shri Vikramjit Singh Sahney:

Will the Minister of **Education** be pleased to state:

- (a) the list of schools identified/selected under Pradhan Mantri Schools for Rising India (PM-SHRI), State-wise, district-wise for Punjab;
- (b) the funds allocated and released under each head for the same; and
- (c) the details of proposed equipments and practices which will be used for modern, transformation and holistic method of imparting education under PM-SHRI?

Vacant seats in undergraduate engineering students

827 Dr. K. Keshava Rao:

Will the Minister of **Education** be pleased to state:

- (a) the number of seats available and vacant seats in undergraduate engineering students in the last five years in the country; and
- (b) the reasons behind seats remaining vacant?

Central universities in the country

828 Shri Luizinho Joaquim Faleiro:

Will the Minister of **Education** be pleased to state:

- (a) the number of Central universities in the country, the State-wise details thereof;

- (b) whether a Central university has been established in the State of Goa; and
 (c) whether the Central Government can establish a separate Christian University in Goa like Aligarh Muslim University and Banaras Hindu University?

Candidates appeared for CUET

829 Dr. V. Sivadasan:

Will the Minister of **Education** be pleased to state:

- (a) the number of candidates who have appeared for Common University Entrance Test (CUET), State-wise details thereof;
 (b) the number of candidates who have joined courses through CUET;
 (c) the list of private firms engaged for the conduct of CUET by National Testing Agency (NTA), and how they were selected;
 (d) the number of complaints received from candidates and other stakeholders regarding CUET;
 (e) the number of disruptions reported about the conduct of CUET; and
 (f) the number of times CUET was postponed by NTA?

Full-fledged campus for CESCK

830 Shri Jaggesh:

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that there is persistent demand from the people of Karnataka for establishing a full-fledged campus for Centre of Excellence for Studies in Classical Kannada (CESCK) for promotion of Kannada language as it is still functioning without a dedicated building of its own;
 (b) whether Government has received a Detailed Project Report (DPR) from Central Institute of Indian Languages (CIIL) for building the campus; and
 (c) if so, the steps taken by Government for clearance of MoU required to set up the campus for CESCK, the details thereof?

Schools accessible for physically disabled

831 Shri Narain Dass Gupta:

Will the Minister of **Education** be pleased to state:

- (a) whether developing schools that are accessible for physically disabled persons is a priority for Government;
 (b) if so, the list of schools that are recognized as accessible for disabled persons during the last five years, year-wise;
 (c) the details of budget allocation towards the same by Government; and
 (d) if not, the reasons therefor?

Vacancy of teaching posts in Central Educational Institutions in Assam

832 Shri Ajit Kumar Bhuyan:

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry has taken cognizance of the tendency in Central Educational Institutions of keeping many reserved teaching positions vacant after conducting recruitment process and declaring none found suitable;
 (b) if so, the details thereof and the measures taken by the Ministry in this regard;
 (c) how many such recruitment process was conducted and declared none found suitable

rank-wise and institution-wise; and

(d) if so, the details thereof and the steps taken by the Ministry to tackle this problem?

Extension campuses of IIT, Delhi in Jhajjar and Sonapat

833 Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri Deepender Singh Hooda:

Will the Minister of *Education* be pleased to state:

(a) the details of the status of work on the extension campuses of Indian Institute of Technology (IIT), Delhi in Jhajjar and Sonapat districts of Haryana;

(b) whether it is a fact that there is an unprecedented delay in completion of work on the campus at Jhajjar in Haryana;

(c) the time by when the work would be completed and Jhajjar campus will start functioning in full capacity and when; and

(d) the details thereof?

Vice-Chancellor and Chancellor of University

834 # Shri Pramod Tiwari:

Will the Minister of *Education* be pleased to state:

(a) whether there is a deadlock between the Vice-Chancellor and the Chancellor of the Universities of the States;

(b) whether Government is formulating any policy in this regard;

(c) whether Government is considering to set up a Commission for easy selection of qualified, skilled persons for appointment of Vice-Chancellors; and

(d) whether Government is taking some concrete steps to bring uniformity in curriculum and other activities of the Examination Committee similar to the universities?

Implementation of NEP

835 # Shri Brijjal:

Will the Minister of *Education* be pleased to state:

(a) the details of targets set, recommendations made and reforms carried out under the National Education Policy (NEP);

(b) by when Government is considering implementation of the recommendations of NEP, the details thereof; and

(c) whether Government is contemplating on setting up a Higher Education Commission of India and if so, the details thereof and the efforts made in this regard so far?

Educational projects to promote and improve the education system

836 Dr. Ashok Kumar Mittal:

Will the Minister of *Education* be pleased to state:

(a) the details of educational projects being run in the country to promote and improve the education system in collaboration with State Governments, State-wise/district-wise including Punjab;

(b) the details of funds allocated/released for these projects during the last five years and the current year, year-wise and State-wise/district-wise;

(c) the total amount of funds spent on higher education projects during the aforesaid period, State-wise/district-wise;

(d) whether Government is monitoring the impact of such educational projects/schemes and

if so, the details thereof for the last three years; and
 (e) the steps taken/being taken by Government for effective implementation of such educational projects in the country?

Special provisions for the female child student in NEP 2020

837 Dr. K. Laxman:

Will the Minister of **Education** be pleased to state:

- (a) whether there are any special provisions/benefits that have been planned for female child student for promoting female child education, reducing gender inequality and women empowerment at every level of education centres under the National Education Policy (NEP);
- (b) if so, the details thereof;
- (c) whether any plan is already in execution mode for spreading awareness about the NEP 2020; and
- (d) if so, the details thereof?

Time taken for constitution of Disaster Assessment teams

838 Shri Ayodhya Rami Reddy Alla:

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of days taken to constitute a disaster assessment team and deploy it to the site after a disaster has struck, details for the last three years;
- (b) whether it takes considerable time for disaster assessment teams to be constituted, plan and arrange logistics for these teams to assess the site of a disaster after it has struck, if so, what measures Government is undertaking to redress this; and
- (c) the sites of disaster and the number of days disaster management team spent assessing the site, including exact area of the site, the details thereof?

Narcotics cases under NDPS Act

839 Shri A. A. Rahim:

Will the Minister of **Home Affairs** be pleased to state:

- (a) how many cases have been registered under NDPS Act in each State, year-wise over last five years, what is the conviction rate in each State for the same period;
- (b) the reasons for low conviction rate and whether Government is planning any particular measure to make the law more effective and increase conviction rate, if so, details thereof; and
- (c) how many cases have been registered by Narcotics Control Bureau (NCB), in each State annually over the last five years and what is the conviction rate in each State for the same period?

Techno facilities to tackle cyber crime

840 Shri M. Mohamed Abdulla:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has adequate techno facilities with state-of-the-art technology gadgets to combat and curb the increasing incidents of cyber crime menace and cyber frauds in the country;
- (b) if so, the details thereof;
- (c) whether Government has plans for an Advanced Centre for Cyber Security in the

country to face the increasing cyber crimes and menace through the internet, mobile phones, and social media networks; and

(d) if so, the details thereof and, if not, the reasons therefor?

Banking license for REPCO Bank to operate as Bank

841 **Shri K.R.N. Rajeshkumar:**

Will the Minister of *Home Affairs* be pleased to state:

(a) whether the Ministry is aware that the Repatriates Cooperative Finance and Development Bank Ltd. (REPCO) Bank was already in operation as Bank and now it is facing problems to operate as bank due to operational reasons;

(b) if so, the reasons therefor;

(c) whether the Ministry is considering to approve banking license to the REPCO Bank from RBI to operate as a Bank; and

(d) if so, by when the banking license will be given and if not, the reasons therefor?

Seizure of Narcotics drugs

842 **Shri Sukhendu Sekhar Ray:**

Will the Minister of *Home Affairs* be pleased to state:

(a) how much quantity of narcotic drugs and psychotropic substances have been seized by Narcotics Control Bureau (NCB) and value thereof during last five years; and

(b) the year-wise and State-wise details thereof?

Delay in Census 2021

843 **Shri Binoy Viswam:**

Shri M. Shanmugam:

Shri Vaiko:

Will the Minister of *Home Affairs* be pleased to refer to answer to Unstarred Question 369 given in the Rajya Sabha on 20th July, 2022 and state:

(a) the reasons for the continued delay in conducting the Census even though COVID-19 pandemic restrictions have been lifted;

(b) whether Government has decided on deadlines for completing the Pre-Census activities, including the freezing of administrative boundaries and listing of houses;

(c) whether Government has developed the mobile application for Census as mentioned before; and

(d) the cost already incurred or estimated to be incurred in future by Government in the development of the mobile application?

Permit for foreign nationals to visit Lakshadweep

844 **Shri Binoy Viswam:**

Will the Minister of *Home Affairs* be pleased to state:

(a) the Restricted Area Permit / Protected Area Permit / Entry Permit issued by Government to foreign nationals to visit UT of Lakshadweep since 2019, the details thereof;

(b) the designation of the Competent Authority responsible for grant of Entry Permit to foreign nationals to visit UT of Lakshadweep;

(c) the details of minimum space, infrastructure, regular manpower provided by Government for the functioning of the Immigration Check Post at Minicoy and Agatti Islands as per Bureau of Immigration Guidelines; and

(d) details of expenditure incurred by Government for the seaport immigration offices, including hardware and software?

Crimes against women

845 Shri K.C. Venugopal:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether report of National Crime Records Bureau (NCRB) says that crimes against women increased by 15.3 per cent in 2021 as compared to 2020;
- (b) if so, what actions were taken by Government in this regard;
- (c) how many dowry deaths have been reported in different States in the last five years;
- (d) whether Government would take any measures to take into account increasing incidents of violence against women from intimate partners; and
- (e) if so, the details thereof?

Sendai Framework for Disaster Risk Reduction

846 Shri S. Kalyanasundaram:

Shri R. Girirajan:

Shri M. Mohamed Abdulla:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government agrees with the view that effective implementation of the Sendai Framework for Disaster Risk Reduction 2015-30, which emphasises disaster risk reduction with the State playing a leading role and sharing responsibility with other stakeholders such as local Governments and the NGO sector, is now the need of the hour;
- (b) the initiatives taken/proposed to be taken by Government in this regard and the details thereof; and
- (c) if not, the reasons therefor?

Cases registered under NDPS Act in Punjab

847 Dr. Ameer Yajnik:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether it is a fact that Punjab topped the list of crime rate (per lakh population) in cases registered under the Narcotics Drugs and Psychotropic Substances (NDPS) Act last year;
- (b) if so, the reasons therefor;
- (c) the details of drug traffickers arrested and total drugs recovered by the police, State-wise;
- (d) the details of action taken by Government in connection with the seizure of huge quantity of drugs from the ports of Gujarat; and
- (e) the details of action taken by Government to stop the consumption and sale of drugs?

Pending bifurcation issues of Andhra Pradesh

848 Shri G.V.L. Narasimha Rao:

Will the Minister of *Home Affairs* be pleased to state:

- (a) what is the status of implementation of bifurcation promises made to Andhra Pradesh as part of Andhra Pradesh Reorganisation Act, 2014;
- (b) what issues are pending due to differences and disputes with the State of Telangana;
- (c) what is the success with regard to resolving different issues involving the dispute; and

(d) which issues or provisions are pending implementation which only pertain to Andhra Pradesh and require no discussion with Telangana?

Disaster database at district level

849 **Shri N.R. Elango:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government concurs with the view that in order to undertake necessary mitigation and prevention measures, it is crucial to prepare a database at the district level involving the age, gender, and occupation of people who have died due to heatwaves;
- (b) if so, the initiatives taken/proposed to be taken by Government in this regard; and
- (c) if not, the reasons therefor?

Vacancies in Paramilitary forces

850 **Shri Jose K. Mani:**

Shri Elamaram Kareem:

Will the Minister of *Home Affairs* be pleased to state:

- (a) how many posts are vacant in each Paramilitary force in the country at present, details of vacancies in each forces, rank-wise;
- (b) whether it is a fact that the recruitment process in forces has not resumed as it was, after the pandemic, the details of recruitment to different Paramilitary forces during last five years, year-wise;
- (c) by when Government is planning to fill the existing vacancies; and
- (d) whether Government has any plans to fill the vacancies in Paramilitary forces on war footing, if so, the details thereof?

Police Complaints Authority

851 **Shri S Niranjana Reddy:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government is considering to work with the States to constitute a Police Complaints Authority (PCA), independent of the police force at the district and State level;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any measures have been taken to incorporate women representation in PCA;
- (d) whether Government has taken any steps to ensure timely processing of complaints and their redressal received by the PCAs; and
- (e) if so, details thereof and if not, the reasons therefor?

Cyber crime against women

852 **Shri Sanjeev Arora:**

Will the Minister of *Home Affairs* be pleased to state:

the strategy to address the increasing trend in cyber crime against women in light of the increasing incidents of abuse, indecency, stalking, impersonation, theft etc.?

Crime rate in the country

853 **Shri Sanjeev Arora:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) how has the crime rate varied in the country over the past five years, State-wise,

category-wise details thereof; and

(b) which are the top-five and bottom-five States in crime rate over the last five years?

Welfare measures for CAPF personnel

854 Smt. Priyanka Chaturvedi:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government is considering giving grant of 50 per cent GST rebate to the CPC (Central Police Canteens) on the lines of Canteen Stores Department (CSD) Canteens, as the CPC Canteens are functioning on market rates;

(b) whether the Minister has announced 100 days Leave in a year to spend with the family to Paramilitary/CAPF personnel;

if so, the details of number of personnel, force-wise availed the same;

(c) whether the Ministry is considering to notify separate rules for CAPF and regulation of service conditions; and

(d) if so, details thereof and if not, reasons therefor?

Ardh Sainik Welfare Boards

855 Smt. Priyanka Chaturvedi:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Ministry is considering establishing the Ardh Sainik Welfare Board on the lines of Haryana Government in other States;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether there is any proposal in consideration for establishment of Ardh Sena Flag Day Fund; and

(e) if so, the details thereof and, if not, the reasons therefor?

Undertrials, convicts and detainees during the pandemic

856 Prof. Manoj Kumar Jha:

Will the Minister of **Home Affairs** be pleased to state:

(a) the total number of undertrials, convicts and detainees between 2020-2022 who got COVID-19, recovered, died, or got COVID related complications, as per gender, age, offence/sentence, stage of investigation/trial, and duration of custody, State-wise details thereof;

(b) whether the families of prisoners who died of unnatural causes or of COVID-19 have been compensated;

(c) if so, the details thereof;

(d) the number of prisoners infected with COVID released on interim bail by the High-Powered Committee, and those released on bail by courts, State-wise details thereof; and

(e) the number of prisoners who have been vaccinated since 2020, State-wise details thereof?

Amount spent in J&K on security

857 Shri Rajmani Patel:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that huge amount is spent on Jammu and Kashmir security every year;

- (b) if so, what is the total amount spent on Jammu and Kashmir security during the last three years;
year-wise;
- (c) whether in spite of incurring huge amount on security, the militants continue to kill civilians, specially Kashmiri Pandits in the valley; and
- (d) if so, total number of Kashmiri Pandits killed in the valley during the last three years and steps being taken to protect the lives of civilians in Jammu and Kashmir valley?

Strengthening internal security and intelligence of country

858 Shri Vijay Pal Singh Tomar:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether there is a need to strengthen the internal security and intelligence of the country in view of threats/danger the country is getting from international terrorist organizations;
- (b) if so, the action plan of Government in this regard; and
- (c) the concrete and effective steps being taken by Government so that the common citizen of the country may feel themselves secured?

Drug smuggling through seaports

859 Dr. Santanu Sen:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Narcotics Control Bureau (NCB) is aware of international mafia that has established its network for drug distribution in the country through sea routes, if so, the details thereof;
- (b) the details of the variety, quantity and monetary value of drugs seized by NCB at the seaports in last five years, year-wise, State-wise; and
- (c) the number of smugglers who have been arrested and convicted while crossing the international water borders during last five years, year-wise, State-wise?

Functioning of NIA

860 Shri Vaiko:

Shri M. Shanmugam:

Will the Minister of *Home Affairs* be pleased to state:

- (a) the number of cases being handled by National Investigation Agency (NIA) at present, including the Coimbatore blast;
- (b) whether the cases have increased over the years and if so, the reasons therefor;
- (c) whether there is an allegation that NIA is targeting certain communities;
- (d) if so, efforts made by the agency to handle the cases without any bias; and
- (e) in how many cases, the investigations done by NIA stood by the court judgement and how many cases have ended in acquittal, in the last three years, details thereof?

Curbing cyber crime

861 Dr. Sudhanshu Trivedi:

Will the Minister of *Home Affairs* be pleased to state:

- (a) the steps taken or being taken by Government for curbing cyber crime;
- (b) the steps taken by Government to curb online crime and speedy redressal of financial crimes from bank accounts of common man which comes in the domain of cyber crime; and

(c) if so, the details thereof?

Human Trafficking in the country

862 Shri Jayant Chaudhary:

Will the Minister of *Home Affairs* be pleased to state:

- (a) the number of cases of human trafficking in women, men, and children in the last five years, year-wise and State-wise/UT-wise details thereof;
- (b) the number of trafficked survivors who got rehabilitated by Government in the last five years, year-wise and State-wise/UT-wise details thereof;
- (c) the preventive steps taken by Government to stop human trafficking cases; and
- (d) the status of the Anti-trafficking bill and the reasons for its delay in introducing it in the Parliament?

Drug trafficking in Rajasthan

863 # Dr. Kirodi Lal Meena:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether drug trafficking is increasing in the country and if so, the details thereof;
- (b) whether Government proposes to take concrete steps towards curbing the said illegal trade;
- (c) if so, the State-wise details thereof and the steps likely to be taken and if not, the reasons therefor; and
- (d) the steps being taken to prevent illegal trade of drug trafficking in Kota, Banswara, Karauli, Sawai Madhopur, Dausa and Alwar districts of Rajasthan?

Farmer suicide reported by NCRB

864 Shri Digvijaya Singh:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government is aware of the discrepancies in the number of cases of farmer suicides reported by National Crime Records Bureau (NCRB);
- (b) whether it is a fact that Government and NCRB does not consider deaths by suicide of women in the agrarian sector to be farmer suicides, if so, the reasons therefor; and
- (c) whether Government will take appropriate measures to assess the data collection process and methodology of the NCRB?

Women in Central Armed Police Forces (CAPFs)

865 Shri Sujeet Kumar:

Shri Niranjana Bishi:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether the percentage of women in Central Armed Police Forces (CAPFs) against the total sanctioned strength is less than 4 per cent;
- (b) if so, what measures have been taken to boost intake of women candidates;
- (c) what action has been taken on reports of internal harassment within these CAPFs;
- (d) whether funding has been allocated for specially targeting recruitment of women; and
- (e) if so, the details thereof?

Welfare of CAPF personnel and their dependants

866 Shri Deepender Singh Hooda:

Will the Minister of *Home Affairs* be pleased to state:

- (a) what new initiatives Government has taken or planning to take for the welfare of CAPF personnel and their dependants in the last three years;
- (b) whether there is a proposal to partially or fully waive off GST imposed on Central Police Canteen as has been done in case of the Canteen Stores Department (CSD) Canteen where 50 per cent GST has been waived off, details thereof;
- (c) whether there is a proposal to start Ardh Sainik Schools also for children of CAPF personnel like the Sainik schools, details thereof; and
- (d) how many States have functional Ardh Sainik Kalyan Board for welfare of CAPF families, details thereof?

North Eastern Police Academy

867 Shri Niranjana Bishi:

Will the Minister of *Home Affairs* be pleased to state:

- (a) the quantum of funds released for development of North Eastern Police Academy (NEPA) in the last five years;
- (b) the work carried out and expenditure incurred in the last five years, project-wise details thereof;
- (c) the number of individuals admitted into the NEPA in the last five years, State-wise;
- (d) the number of exchange training programs held with Sardar Vallabhbhai Patel National Police Academy, Hyderabad; and
- (e) the number of NEPA alumni who have received gallantry awards, State-wise?

Smuggling of counterfeit currency from across border

868 Shri Raghav Chadha:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether it is a fact that counterfeit currency notes are being smuggled from across the border on a large scale;
- (b) if so, the details thereof and the quantum of fake currency seized at the borders in denominations of 2000 and 500 by the security forces so far;
- (c) whether it is a fact that circulation of fake currency is rampant in the country;
- (d) the total estimated fake currency in circulation in the country; and
- (e) the measures taken to check circulation and smuggling of fake currency in the country?

Drug trafficking

869 Shri Sandosh Kumar P:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government is aware of the alarming rate of drug trafficking in the country and increasing use of drugs among youngsters;
- (b) whether Government has any effective strategy to check the cross- border drug trafficking in the country;
- (c) if so, the details thereof;
- (d) whether Government has any plan to create awareness campaign among students and youth against drug abuse; and
- (e) if so, the details thereof?

Secretariat to tackle terror funding

870 **Shri Kartikeya Sharma:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has any proposal to set up a permanent Secretariat to coordinate the global efforts against terror funding;
- (b) if so, the objective thereof;
- (c) the details of the stakeholders of the proposed Secretariat;
- (d) the details of the countries cooperating with 'No Money for Terror';
- (e) whether country's investigation agencies will play a key role in the organization; and
- (f) if so, the details thereof?

Decline in LWE

871 # **Shri Rakesh Sinha:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that there has been a steady decline in Left Wing Extremism (LWE) related violence;
- (b) if so, the details thereof; and
- (c) the details of the interventions made by Government to curb LWE?

Hate crimes

872 **Shri Syed Nasir Hussain:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the data on the number of hate crime on the basis of gender, religion, and caste in the past three years, State-wise;
- (b) whether any steps have been taken by Government in curbing the hate crime; and
- (c) if so, the details thereof?

Narcotics cases registered in Karnataka

873 **Shri Lahar Singh Siroya:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government is aware that State of Karnataka has nearly 150 cases registered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act in 2021, and ringleaders of this menace are foreigners, if so, the details thereof; and
- (b) what steps have been taken by Government to ensure foreigners don't overstay after expiry of their visa?

Steps taken for minorities education

874 **Smt. Mausam Noor:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the steps taken by Government to provide education and employment opportunities for the upliftment of minority communities in West Bengal during the last three years;
- (b) whether Government provides any scholarship at the undergraduate/university level to the minorities in West Bengal;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether any study has been conducted by Government regarding the actual condition of minorities in West Bengal; and

(e) if so, the details thereof?

Welfare policies for the upliftment of Pasmanda Muslims

875 Shri Abdul Wahab:

Will the Minister of *Minority Affairs* be pleased to state:

- (a) whether Government has framed any welfare policies for the upliftment of Pasmanda Muslims in the last five years;
- (b) if so, the details of the policies;
- (c) the details of the beneficiaries of the policy; and
- (d) if not, whether Government is considering to develop any special welfare policies for the upliftment of Pasmanda Muslims?

Mission Mode Programme on e-Panchayats

876 Shri Ayodhya Rami Reddy Alla:

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) whether funds for Mission Mode Programme on e-Panchayats with object of automation of Panchayat work through e-Gram Panchayats and other application has remained unchanged at Rs.20.00 crore from 2018-19 to 2022-23, if so, details thereof;
- (b) whether Government has proposed any framework for providing effective use of technology at Panchayat level including targeted training modules for rural citizens, if so, details thereof, State-wise/UT-wise; and
- (c) details of number of Panchayats that became e-Panchayats under e-Panchayat Mission Mode Project across the country so far, State-wise/UT-wise?

Panchayat Development Index

877 Shri Mohammed Nadimul Haque:

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) the various indicators used for the formulation of the Panchayat Development Index in Jammu and Kashmir;
- (b) the States which are working on the Panchayat Development Index and their details thereof; and
- (c) whether Government has laid out any mechanisms for the strengthening of the Panchayats in the country, if so, details thereof?

Schemes for development of Panchayats

878 Shri Harnath Singh Yadav:

Shri Vijay Pal Singh Tomar:

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) the number of schemes being operated for development of Panchayats by the Ministry;
- (b) the provisions made by Government to ensure implementation of better Panchayati Raj System throughout the country;
- (c) whether any provision exist under the Panchayati Raj System to release funds for development of Panchayats; and
- (d) if so, the details thereof, State-wise?

Rural development in Bihar and Chhattisgarh

879 # Smt. Ranjeet Ranjan:

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) the year-wise details of the total amount provided by Government for rural development through Panchayati Raj in the State of Bihar and Chhattisgarh during the last five years; and
- (b) the project planned to be run under this scheme for rural development?

Meetings of Gram Sabhas

880 Shri Aneel Prasad Hegde:

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) whether Government is aware that Gram Sabhas are held in accordance with the provisions of Part IX Article 243A of Constitution of India with minimum number of people in the village(s) actually attending and taking collective decisions twice a year regarding the requirements of the villages based upon resources available;
- (b) if so, the details thereof; and
- (c) whether Government is contemplating any step to ensure the above, if so, the details thereof, if not, the reasons therefor?

Widening of roads in Rajasthan

881 # Shri Neeraj Dangi:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether Government has sent any proposal to Government of Rajasthan for augmentation and widening of the length of roads in State, if so, the details thereof;
- (b) whether Government of Rajasthan has made any request for allocation of funds for development of National Highways in the State; and
- (c) if so, the details thereof and the details of action taken thereon?

Electric Vehicle Charging Stations on National Highways

882 Shri Parimal Nathwani:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the details of electric vehicle charging stations on National Highways across the country;
- (b) whether any time frame has been set to establish the proposed charging stations; and
- (c) if so, the details thereof and if not, the reasons therefor?

Ambulance facility at Toll Plazas

883 Shri Parimal Nathwani:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether Government has taken steps to ensure availability of ambulance at a gap of every 45 kilometers on National Highways (NHs);
- (b) if so, number of ambulances deployed at toll plazas at present to ensure the medical treatment to accident victims;
- (c) whether Government has taken steps to spread awareness about the 1033 helpline number among people to register all their highway related complaints; and
- (d) if so, the details thereof and if not, the reasons therefor?

Measures for road safety

884 **Shri R. Girirajan:**

Shri M. Mohamed Abdulla:

Shri S. Kalyanasundaram:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has taken note of the fact that road accidents snuff out 350-400 lives in the country everyday; and
- (b) the details of the initiatives taken/proposed to be taken by Government to explore Artificial Intelligence-powered solutions to reduce road mishaps?

Awareness and sensitisation on road safety

885 # **Shri Hardwar Dubey:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the steps being taken by the Ministry to spread awareness about safe traffic among new generation;
- (b) the steps taken to prevent unfit vehicles and unskilled drivers on road; and
- (c) the steps being taken by the Ministry to sensitize drivers to avoid road accidents?

Accidents due to potholes

886 **Shri Tiruchi Siva:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the total number of accidents caused due to potholes and poor drainage systems in 2021-22 all over the country, State-wise/UT-wise;
- (b) whether Government has taken any steps in this regard;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether it is a fact that monsoon exacerbate this problem because the water stagnates on the surface due to poor drainage systems?

Expansion of road network under Pradhan Mantri Gati Shakti Yojana

887 # **Shri Narhari Amin:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether there is any plan to expand the road network in the coastal areas of the country under Pradhan Mantri Gati Shakti Yojana;
- (b) if so, whether a coastal corridor is being constructed in Gujarat under this scheme;
- (c) if so, the total length of this corridor in kilometres; and
- (d) the manner in which this corridor will be important for the economy of the coastal areas, the details thereof?

Implementation of National Policy on Vehicle Scrapping

888 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the provisions of National Policy on Vehicle Scrapping would be implemented uniformly throughout the country or the States would be able to amend and implement them as per their convenience;
- (b) whether the States have sent communication or submitted proposals for any amendments to Government; and

(c) whether any Commission or Dispute Redressal Centre has been set up to resolve the disputes arising in case of States implementing this policy as per their own convenience without sending amendment proposals to Government, if so, the details thereof?

Funds released under CRIF and roads built in Andhra Pradesh

889 Shri G.V.L. Narasimha Rao:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) fund released under Central Road and Infrastructure Fund (CRIF) to States during the last three years and this year, State-wise/UT-wise and year-wise;
- (b) details of roads (length, cost, type, location) of each of the roads constructed in Andhra Pradesh from funds received under CRIF;
- (c) whether the Ministry received any request from Andhra Pradesh Government for additional funds for the construction of State and district roads;
- (d) if so, the details thereof and the Ministry's response to requests;
- (e) whether any requests is pending from Andhra Pradesh Government for conversion of State Highways into National Highways; and
- (f) if so, the details thereof?

On-going road projects in UP

890 Dr. Anil Agrawal:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of on-going road projects undertaken by Government in Uttar Pradesh;
- (b) the status of each project;
- (c) the status of other road projects in Uttar Pradesh, sanctioned and lying pending; and
- (d) by when such projects are likely to be executed?

Chennai-Salem Greenfield Expressway project

891 Dr. Anbumani Ramadoss:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Central Government has received any official communication from State Government of Tamil Nadu rejecting or opposing the 274KM long Eight-lane Chennai-Salem Expressway Greenfield project citing environmental concerns and stiff opposition by the farmers and farm labourers;
- (b) if so, the details thereof; and
- (c) the details of the Official stand of State Government of Tamil Nadu with regard to the above issue?

Development of highway projects in Tripura

892 Shri Biplab Kumar Deb:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that the Ministry has undertaken large scale development of highway projects in Tripura since 2014;
- (b) the details of various highway projects undertaken in Tripura including details of the funds spent on these projects during last three years; and
- (c) the details of the completion status of the highway projects undertaken in Tripura including expected date of completion of ongoing projects?

Increase in road accidents on National Highways(NHs)

893 Shri Sanjay Raut:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the number of road accidents reported on National Highways(NHs) in the State of Maharashtra during last three years and current year;
- (b) whether there is increase in number of road accidents on NHs in the State of Maharashtra during the above period and if so, the details thereof and the reasons therefor;
- (c) whether NHA has invited bids from insurance companies for the roll out of cashless treatment scheme for road accidents victims and if so, details thereof; and
- (d) funds transferred by the Central Government for procurement of cranes/ambulances during each of the last five years, State-wise details thereof?

Elevated bridge at Town Adampur district Jalandhar

894 Shri Sant Balbir Singh:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the expected date of completion of elevated bridge at Adampur Town in Jalandhar district on NH connecting Jalandhar and Hoshiarpur; and
- (b) the reasons for slow pace of work on the above said project?

Construction of bridge on Son river between Bihar and Jharkhand

895 # Shri Samir Oraon:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether it is a fact that Government has planned to build a bridge on Son river between Bihar and Jharkhand;
- (b) if so, the total estimated cost of the construction of bridge;
- (c) whether it would reduce the distance from Panduka in Bihar to Garhwa in Jharkhand from 200 kilometer to just 63 kilometer; and
- (d) if so, the details thereof?

National Highway works in Kerala

896 Shri Prakash Javadekar:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the number of National Highway works that have been undertaken in the State of Kerala in the last five years;
- (b) the sections of highways that are completed and under progress; and
- (c) the details thereof?

Toll Plazas in the country

897 Shri Narayana Koragappa:

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the number of toll plazas in the country and in Karnataka;
- (b) the number of toll plazas operated by contractors and concessionaires in the country and in Karnataka;
- (c) toll plazas which have recovered construction cost and now charging maintenance cost as user fee in the country and in Karnataka;

- (d) toll plazas closed in the country and in Karnataka; and
- (e) whether all toll plazas have public conveniences, fuel refilling station, restaurant, parking bays, etc.?

Construction of all-weather roads and National Highways in Uttarakhand

898 # **Shri Naresh Bansal:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of expected completion of all-weather road projects and National Highways, and progress of those roads as on date;
- (b) the number of trees that have to be cut and mountains to be destructed for the same, project-wise details thereof; and
- (c) whether any measure has been taken to replant trees in place of cut trees and treat mountains which have been blasted, if so, details thereof, project-wise replantation and treatment of hills and mountains?

Encroachment on National Highways

899 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the number of cases of encroachment registered on National Highways during the last two years, State-wise details thereof;
- (b) whether the State Government of Rajasthan has proposed any plan to remove encroachment from National Highways in the State;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Allocation of funds for damaged roads in Assam

900 **Ms. Sushmita Dev:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the funds allocated towards road construction since 2019, State-wise;
- (b) the details of funds allocated to Assam, specifically for the repairing of roads damaged by flooding and landslides, since 2019; and
- (c) whether Government plans to provide more funds to Assam, especially in light of increased floods in the State?

Delayed NH Projects

901 **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of National Highway projects in Jharkhand running behind their schedule along with the reasons therefor and the extent of cost escalation as a result thereof;
- (b) the number of projects out of the above that have been put on hold and the number of projects continuing due to some budgetary or any other reason; and
- (c) the steps taken by Government to prevent such delay and complete the said projects in a stipulated time frame?

Completion of under construction National Highways

902 **Dr. C.M. Ramesh:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the number of National Highways that are under construction throughout the country, details thereof, State-wise;
- (b) latest status of those highways;
- (c) details of completion of highways, highway-wise; and
- (d) whether Government is facing resource crunch or other reasons in completing those highways, details thereof?

Postponement of 6 airbags mandate for M-1 passenger vehicles

903 **Shri Sushil Kumar Modi:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) the reasons for postponing the 6 airbags mandate for M-1 passenger vehicles to October 2023;
- (b) the proportion of total passenger vehicles already equipped with 6 airbags in the country;
- (c) the current airbag manufacturing capacity in the country and estimated increase in production required to cover all passenger vehicles in the market;
- (d) whether Government is considering any incentive schemes for increasing airbag production in the country, if so, details thereof; and
- (e) whether Government has estimated the per unit increase in manufacturing cost associated with compliance of the 6 airbags rule, if so, details thereof?

High rate of commission by cab aggregators

904 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether Government is aware that Ola and Uber are charging 30 per cent commission from taxi owners at the time of payment resulting in more burden on end consumers;
- (b) if so, the details thereof;
- (c) whether Government has plans to start Government App for taxi services in the country to provide relief to consumers as well as taxi owners; and
- (d) if not, the reasons therefor?

Measures for road safety

905 **Shri Sushil Kumar Gupta:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether it is a fact that over-speeding has been the major reason behind road crashes followed by dangerous and careless driving or overtaking on highways; and
- (b) if so, new technological measures taken to overcome this trend of violation of driving rules on highways, the details thereof?

Clusters identified under SPMRM

906 **Shri V. Vijayasai Reddy:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether it is a fact that Araku Valley, Eluru, and Rampachodavaram clusters for Andhra

Pradesh have been identified under Shyama Prasad Mukherji Rurban Mission (SPMRM);
 (b) if so, when the above clusters have been approved;
 (c) whether it is also a fact that an investment approval has also been given to the above clusters; and
 (d) if so, details of expenditure so far made and details of holistic development made in the above clusters?

Increasing the work days under MGNREG Scheme

907 **Dr. Fauzia Khan:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government proposes to increase the number of days of employment for every worker from the present 100 days under the Mahatma Gandhi National Rural Employment Guarantee (MGNREG) Scheme;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of other such measures being taken by Government for proactively ensuring social inclusion by strengthening the livelihood base of the rural poor?

PMGSY in Rajasthan

908 # **Shri Rajendra Gehlot:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the salient features of Pradhan Mantri Gramin Sadak Yojana (PMGSY);
- (b) the details of the roads approved and the funds allocated and utilized during the last three years and the current year under this scheme in Rajasthan;
- (c) the district-wise details of the habitations connected and unconnected under this scheme in Rajasthan so far; and
- (d) whether any step is being taken by Government to connect the habitations yet to be connected within Rajasthan, if so, the details thereof?

Review of implementation of MGNREG scheme

909 **Shri K.C. Venugopal:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has decided to review the implementation of the Mahatma Gandhi National Rural Employment Guarantee (MGNREG) scheme;
- (b) if so, the aim behind the review;
- (c) whether the Ministry has asked for an additional sum from the Ministry of Finance for the anticipated expenditure of MGNREG scheme before the financial year ends;
- (d) if so, the details thereof;
- (e) number of person days of work that have been generated under MGNREG scheme during the last four years; and
- (f) the details thereof?

Poor functioning of NMMS

910 **Smt. Jebi Mather Hisham:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has taken appropriate steps to rectify the improper functioning of the newly introduced National Mobile Monitoring Software (NMMS) application, which

causes hindrances in monitoring the ongoing construction activities and marking the attendance of workers of the MGNREGA, details thereof;

(b) whether Government will take measures to resolve poor internet connectivity and little access to smartphones that have thrown a wrench in the daily activities of the workers, details thereof; and

(c) whether Government will step in to provide smartphones to the workers who are being forced to buy smartphones to record attendance on the NMMS?

Update on DDU-GKY scheme

911 **Shri P. Wilson:**

Will the Minister of **Rural Development** be pleased to state:

(a) the State-wise breakup of beneficiaries and funds allocated under the Deen Dayal Upadhyaya Grameen Kaushalya Yojna (DDU-GKY);

(b) under the DDU-GKY, the Central Government is contributing ₹ 6000 (CTC) as the minimum salary to all trained youth, whether the Ministry is contemplating an increase in that contribution; and

(c) the data indicating the job retention percentage of the youth trained under the concerned scheme?

Creation of separate fund for SAGY

912 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Rural Development** be pleased to state:

(a) whether Government is planning to provide separate funding to Sansad Adarsh Gram Yojana (SAGY) Scheme to enable MPs to implement the scheme more effectively;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Proposal for scrapping the MGNREG Scheme

913 **Dr. Anbumani Ramadoss:**

Will the Minister of **Rural Development** be pleased to state:

(a) whether the Central Government has any policy proposal to do away and scrap the MGNREG scheme in developed and better performing States in the name of programme's efficacy;

(b) if so, the reasons therefor;

(c) whether the Central Government has received any recommendations by Amarjeet Sinha Committee to scrap the MGNREGA scheme in developed and better performing States; and

(d) if so, the details thereof?

Funds allocation for MGNREG scheme

914 **Ms. Dola Sen:**

Will the Minister of **Rural Development** be pleased to state:

(a) the fund allotted for MGNREG scheme in the last Budget;

(b) out of that how much was utilised;

(c) the number of Job card holder who received jobs under MGNREG scheme in the last financial year and how many of them from Gujarat; and

(d) the number of job card holders who have lost their jobs of MGNREG scheme in the last

financial year and whether they are getting any "Unemployment Honorarium" accordingly as per law?

Introduction of flexibility and decentralisation in MGNREGA

915 # **Shri Arun Singh:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether the employment days provided under MGNREGA in tribal areas can be increased in accordance with the recommendations made on the basis of internal study report; and
- (b) whether Government has plans to decentralise the works done under MGNREGA and make it flexible by shifting the responsibility of determining the works at the level of Gram Sabha or Panchayat keeping in view the local requirements?

MGNREGS in Andhra Pradesh

916 **Shri Subhas Chandra Bose Pilli:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether all registered workers have been provided 100 days' work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the State-wise details thereof and if not, the reasons therefor;
- (c) the district-wise details of the number of workers who got 100 days' work under MGNREGS in Andhra Pradesh in last three years as against the number of registered workers; and
- (d) the details of funds allocated and utilised during the last three years?

Women workforce under MNREGS

917 **Shri Irranna Kadadi:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the steps taken by Government to encompass the maximum female workforce in Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) the policy adopted by Government to skill the female workforce in MGNREGS;
- (c) the details of the female workforce who got job under MGNREGS during the last two years; and
- (d) whether Government is sensitizing labour right and right at work place, if so, the details thereof?

Women-led businesses

918 **Shri K.R. Suresh Reddy:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) whether Government has taken note of the fact that women-led businesses are often highly successful and can lead to an absolute jump in economic output by addressing critical constraints and beliefs about women in business; and
- (b) if so, the details of the steps taken/proposed to be taken by Government to bolster the women entrepreneurial ecosystem through capacity building, incubation and mentorship support to aspiring and established women entrepreneurs?

Skill development in rural areas

919 **Shri Masthan Rao Beeda:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether it is a fact that formal skill training is lower in rural areas as compared to urban areas;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has taken any steps towards enhancing skill training in rural areas; and
- (d) if so, the details thereof and if not, the reasons therefor?

Skill Development Framework in the Country

920 **Dr. Amar Patnaik:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the proportion of formally skilled labour as a percentage of the country's workforce as of December 2022, industry-wise details thereof;
- (b) how the skill training is being made compliant with the National Skills Qualification Framework (NSQF) for young professionals, industry-wise details thereof;
- (c) whether the Ministry is considering policy proposals including but not restricted to the addition of any new component in Rashtriya Uchhatar Shiksha Abhiyan (RUSA) 2.0 which would focus on imparting Skill Development or Job oriented courses to the students in their higher education;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

PM-YUVA Scheme

921 **Dr. Anil Sukhdeorao Bonde:**

Dr. Kalpana Saini:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government is implementing the Pradhan Mantri Yuva Udyamita Vikas Abhiyan (PM-YUVA) across the country to impart training to the youth and development of entrepreneurial skills among them;
- (b) if so, the details thereof; and
- (c) the details of the programme being run under this scheme especially in the State of Uttarakhand and Maharashtra?

Unemployment status of PMKVY trained youths

922 **Shri Rajeev Shukla:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the aims and objectives of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY);
- (b) the number of young people trained under the programme and the details thereof, State-wise; and
- (c) whether the Ministry has mechanism to seek real time employability status of PMKVY trained youth, if so, the employment status of PMKVY trained youth, State-wise, for the last five years?

Skill development institute

923 # Ms. Saroj Pandey:

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) the number of new skill development institutes, Government and private, established in the country in the last five years and the number of students being imparted skill development education every year in these institutes and the disciplines they are being educated in, State-wise details thereof; and
- (b) the financial expenditure being incurred by the Central Government every year in this regard?

Under-utilisation of funds allocated for welfare of SC

924 # Shri Neeraj Dangi:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the details of the budget allocated for the welfare of Scheduled Castes by Government during the years 2017-18 to 2020-21;
- (b) whether it is a fact that the budget allocated during the said period has not been fully utilised, if so, the details thereof; and
- (c) whether any action has been taken against the persons accountable for the under-utilisation of the allocated budget, if so, the details thereof?

Reservations to OBCs in education and employment

925 Shri V. Vijayasai Reddy:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) whether it is a fact that Government is not providing reservation to OBCs on the basis of their population;
- (b) whether it is also a fact that there have been consistent and genuine demand for providing reservation for OBCs on the basis of their population; and
- (c) if so, efforts being made by Government to provide 50 per cent reservation for OBCs in education and employment?

PMAGY in Tamil Nadu

926 Shri M. Mohamed Abdulla:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the number of villages successfully covered under Pradhan Mantri Adarsh Gram Yojana (PMAGY), State-wise for last five years;
- (b) the amount of funds allocated, disbursed, and utilised under the PMAGY, State-wise for last five years;
- (c) the number of villages that are expected to be benefited from PMAGY in Tamil Nadu, before 2024;
- (d) the list of beneficiary villages under PMAGY in the Pudukottai district of Tamil Nadu, from the year 2019; and
- (e) whether the Central Government periodically reviews the implementation of PMAGY and if so, the details thereof?

Old age homes in Assam

927 **Shri Birendra Prasad Baishya:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the guidelines laid down for construction/maintenance of old age homes in the country;
- (b) the number of old age homes presently running in the country especially Assam during the last three years;
- (c) the details and the number of people who are getting benefited from these homes;
- (d) the amount of grant released by Government to various States especially to Assam to provide better care to such persons; and
- (e) the steps being taken by Government to monitor the facilities provided in these old age homes?

Fixation of income criteria for reservation

928 # **Shri Ram Nath Thakur:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether the income criteria for the EWS persons from General Category and the Creamy Layer of OBC stand at par;
- (b) whether the EWS persons from General Category are getting the benefit of 10 per cent additional reservation on the same income, while the reservation on the same income for OBC has been eliminated;
- (c) the mechanism devised towards fixation of income criteria for both the categories; the details thereof; and
- (d) whether Government would consider extending the benefits of reservation in an exclusive manner across categories as applicable for General Category so that poor people could get a preferential treatment?

Allocation of funds to CWC

929 **Dr. John Brittas:**

Will the Minister of ***Minority Affairs*** be pleased to state:

- (a) the budgetary allocation during last five years to Central Waqf Council (CWC) for providing loans to various Waqf Institutions, year-wise details thereof;
- (b) the details of demand submitted by CWC to Government for allocation for the above purpose during last five years, year wise;
- (c) the details of total number of loan applications pending with CWC as on date and the amount involved therein, along with the reasons therefor;
- (d) the details of quantum of pending instalments yet to be disbursed in those loans already sanctioned by CWC as on date along with the reasons therefor; and
- (e) the number of meetings of CWC during the last five years, year wise?

Sanitation workers in informal sector

930 **Shri Damodar Rao Divakonda:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the steps taken by Government for formalisation of sanitation workers in informal sector;
- (b) whether Government is collecting data regarding the number of sanitation workers and the ones working in high risk conditions; and
- (c) if so, the details thereof including for Telangana and if not, the reasons therefor?

Pre-matric scholarship for SC students

931 # **Shri Kailash Soni:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) under the Pre-matric scholarship scheme by the Ministry of Tribal Affairs, the budget is allocated to States on the basis of the formula of 75 percent share of total expenditure from Centre and 25 percent share from the State, the reason for not adopting the same scheme by the Ministry for the students belonging to Scheduled Castes; and
- (b) by when the system of 75 percent share from Centre and 25 percent share from the State, similar to the Ministry of Tribal Affairs, will be implemented by this Ministry for Pre-matric scholarship to Scheduled Caste students?

Reservation to disabled in OBC category

932 # **Shri Ram Chander Jangra:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the annual budget of the National Backward Classes Finance and Development Corporation, the State-wise details of the amount given to the Corporation during the last three years; and
- (b) the percentage position of reservation in class (a), (b), (c) and (d) given to Backward Classes in different States and the status of reservation to Backward Classes with respect to the persons with disability in class A and B jobs?

Research and development on issues faced by Tribal communities

933 **Shri Mohammed Nadimul Haque:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the funds allocated by Government towards the research and development on issues faced by tribal communities in the last five years, State-wise;
- (b) the number of research projects taken up by Government towards the development of tribal communities, State-wise details thereof;
- (c) the number of researchers from the tribal communities who have been given representation in such projects; and
- (d) the details of these research projects and their respective timelines of completion, State-wise?

Venture Capital Fund for Scheduled Tribes

934 **Shri Abir Ranjan Biswas:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the number of applications and persons who benefited from Venture Capital Fund for Scheduled Tribes (VCF-ST), State-wise and year-wise details thereof;
- (b) whether total budget of ₹ 50 crores is sufficient for the promotion of entrepreneurship among Scheduled Tribes (STs);
- (c) if so, details of the ST youth population in the country between the age of 18 and 30; and
- (d) if not, whether Government is considering increasing the budget, details thereof?

EMRSs established in the country

935 # **Shri Narhari Amin:**

Will the Minister of *Tribal Affairs* be pleased to state:

- whether the Eklavya Model Residential Schools (EMRSs) are being established in the tribal areas across the country;
- whether these schools are being established as residential schools;
- the total number of the EMRSs being opened in the country; and
- the total number of such schools in the State of Gujarat, the details thereof?

Vacancies in EMRSs

936 **Shri Mallikarjun Kharge:**

Will the Minister of *Tribal Affairs* be pleased to state:

- whether it is a fact that there are a large number of vacancies in Eklavya Model Residential Schools (EMRSs);
- if so, the reasons therefor; and
- details of the number of sanctioned posts and vacancies in EMRSs, State-wise?

Inclusion of tribes of West Bengal in ST list

937 **Smt. Shanta Chhetri:**

Will the Minister of *Tribal Affairs* be pleased to state:

- whether the proposal relating to inclusion of tribes of West Bengal in Scheduled Tribe (ST) list has been made by the State;
- whether Government of West Bengal vide their letter dated 28th February, 2014 suggested for inclusion of 11 communities of West Bengal as tribal or not as per Central Government; and
- whether Registrar General of India (RGI) is a competent authority to determine whether a community falls under the category/definition of a tribal community; and
- if so, the details thereof?

Schemes for STs in West Bengal

938 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of *Tribal Affairs* be pleased to state:

- the details of the schemes being run by Government for education, health, economic empowerment, and rehabilitation for the Scheduled Tribes (STs) in West Bengal;
- the allocation of funds and fund status on the various schemes being run in West Bengal for last five years; and
- the fund allocation and fund status of Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) in West Bengal for last five years?

Institute of Excellence for PVTGs

939 **Dr. Sasmit Patra:**

Will the Minister of *Tribal Affairs* be pleased to state:

- the steps being undertaken for the protection and development of Particularly Vulnerable Tribal Groups (PVTGs) in the country;
- whether Odisha has the highest population of PVTGs in the country;
- whether the Ministry would consider establishing an Institute of Excellence for the

development of PVTGs in the country at Odisha; and

(d) whether there have been any progress or any report for such an establishment for PVTGs by the Ministry?

Usage of public road transport in the country

940 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) funds released to improve public road transport infrastructure during the last five years, year-wise details thereof;

(b) whether Government has made any effort to increase the usage of public road transport, especially in light of the growing fuel prices;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the steps taken to increase accessibility of public road transport during the last five years?

Mortality rate of tribal children in Kerala

941 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of **Tribal Affairs** be pleased to state:

(a) whether for the last 10-15 years, the mortality rate of children in the tribal settlements of Attappadi, Agali, Sholayur, etc. of Palakkad district of Kerala, is very high as compared to the rest of Kerala; and

(b) the help provided by Central Government so far and the reasons why Government of Kerala has failed to control it?

Improvement of Anganwadi Centres

942 **Dr. Fauzia Khan:**

Will the Minister of **Women and Child Development** be pleased to state:

(a) the details of the steps taken to improve the condition of Anganwadi Centres in the country;

(b) the number of Anganwadi Centres in the country that have electrified buildings;

(c) the list of Anganwadi Centres in the country which do not have a functional toilet;

(d) the benefits realized due to the measures undertaken; and

(e) the proposed measures to be taken in this respect?

PM CARES for children scheme

943 # **Shri Rajendra Gehlot:**

Will the Minister of **Women and Child Development** be pleased to state:

(a) whether Government proposes to start scholarship under the PM CARES for Children scheme in the country, if so, the details thereof and the details of the criteria set under this scheme;

(b) the details of the targets set and the amount earmarked and released to various States including Rajasthan under the scheme; and

(c) if not, by when it is likely to be implemented?

Increasing indecent representation of women

944 **Smt. Mausam Noor:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is aware that the indecent representation or reference of women are growing year by year and if so, the details thereof;
- (b) the number of cases registered/offenders booked under Indecent Representation of Women Act, 1986 during each of the last four years and current year, category-wise;
- (c) the details of the offenders penalized in this regard during the said period, State-wise/UT-wise and offence-wise; and
- (d) whether Government has felt any need to amend the said Act further to increase the penal action?

Update on National Creche Scheme

945 **Shri P. Wilson:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the State-wise breakup of funds allocated under the National Creche Scheme;
- (b) why has the Ministry lowered the budget allocation for the National Creche Scheme from ₹ 954 crore in Financial Year 2020-21 to ₹ 300 crore in Financial Year 2021-22; and
- (c) whether the Ministry has any response to the status of fund allocation for the year 2021-22 to the State of Tamil Nadu?

Working Women Hostel Scheme

946 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether there are any functional Working Women Hostels in the country, with Day Care Facility for their children, granted under Government's Working Women Hostel scheme;
- (b) if so, the details of such functional Hostels, State-wise;
- (c) the financial assistance components released under the scheme for the last five years, State-wise and year-wise; and
- (d) the details of new project proposals, pertaining to the State of Telangana, pending in the Ministry for approval?

Increase in crimes against women

947 **Dr. Ameer Yajnik:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that there has been a significant increase in crimes against women and the chargesheet rate is low;
- (b) if so, the reasons therefor;
- (c) the State-wise details of heinous crimes against women committed in the last three years along with the number of Fast Track Trial, Special Task Force (STF) constituted by Government to investigate these cases; and
- (d) the details of the action/initiatives taken by the Ministry to get them justice at the earliest?

Fund allocation for Anganwadi services

948 **Smt. Sangeeta Yadav:**

Will the Minister of **Women and Child Development** be pleased to state:

- whether it is a fact that Government has increased fund allocation for Anganwadi Services in last three years, if so, the details thereof;
- what measures have been taken to adequately train the Anganwadi workers; and
- the measures taken to ensure that too much responsibilities is not given to Anganwadi workers and helpers?

Pre-school education at Anganwadi Centres and modernisation

949 **Smt. Sangeeta Yadav:**

Will the Minister of **Women and Child Development** be pleased to state:

- whether it is a fact that provision for providing pre-school education at Anganwadi Centres is under consideration of the Ministry;
- if so, what are the measures that would need to be ensured before pre-school education can be imparted at the Anganwadi Centres; and
- the efforts made by Government to equip Anganwadi Centres with digital network?

India's falling position in Global Hunger Index

950 **Shri Mallikarjun Kharge:**

Will the Minister of **Women and Child Development** be pleased to state:

- whether it is a fact that India's position in the Global Hunger Index (GHI) 2022 has further fallen to 107 out of 121 countries;
- if so, the details thereof;
- why Government has failed in improving India's position in the GHI;
- what measures have been taken by Government to reverse such a precarious situation; and
- whether Government has achieved its target of Malnutrition free India by 2022?

Higher percentage of malnutrition among children and women in Jharkhand

951 # **Shri Deepak Prakash:**

Will the Minister of **Women and Child Development** be pleased to state:

- whether 42.9 per cent of children are malnourished in Jharkhand according to the National Nutrition Survey;
- whether this number is the highest in the country and whether 69 per cent of children and 65 per cent of women in Jharkhand are anaemic; and
- if so, the details thereof and the steps taken by Government in this regard?

Increase in sexual harassment cases at workplace

952 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Women and Child Development** be pleased to state:

- whether it is a fact that sexual harassment cases at workplaces in the country have increased during the last eighteen months;
- if so, the details thereof;
- whether sexual harassment cases in Banks are higher than IT services companies; and
- if so, what steps Government has taken or proposes to take in this regard?

Beneficiaries under BBBP scheme

953 # **Dr. Kalpana Saini:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of beneficiaries under Beti-Bachao Beti-Padhao (BBBP) scheme, State-wise;
- (b) the outcome of the scheme in the State of Uttarakhand, the details thereof; and
- (c) whether Government has conducted any audit for its impact assessment, if so, the details thereof?

Rashtriya Mahila Kosh

954 **Shri Derek O' Brien:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of beneficiaries who have got benefitted from the credit schemes under Rashtriya Mahila Kosh (RMK) in the last five years, year-wise details thereof;
- (b) the State-wise fund allocation and utilisation in the last five years, the details thereof; and
- (c) the steps being taken by the Ministry to ensure that women are aware of this scheme and are also availing of the same, the details thereof?

Funds released under PMMVY to Andhra Pradesh

955 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is releasing funds to the State of Andhra Pradesh for implementing Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) if so, the details of the funds that have been allotted to the State of Andhra Pradesh since June, 2019;
- (c) whether Government has put in any mechanism to check and ensure that the fund so allocated is being spent for the same purpose for which it is being released;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

One Stop Centres

956 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Ministry has approved 760 One Stop Centres (OSCs);
- (b) whether Ministry is planning to open 300 more OSCs to provide integrated support and assistance to women looking at the success of OSCs;
- (c) if so, the details thereof;
- (d) whether there are only 14 OSCs in Andhra Pradesh;
- (e) whether the Ministry is aware that Andhra Pradesh increased number of districts from 13 to 26 for administrative convenience and better governance;
- (f) if so, whether Ministry will consider sanctioning 12 more OSCs for Andhra Pradesh to help women; and
- (g) if so, the details thereof and if not, the reasons therefor?

Early Childhood Children Education

957 **Smt. Vandana Chavan:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of children between the ages of 3-6, that are getting access to Early Childhood Children Education (ECCE) through pre-primary schools or Anganwadi Centres;
- (b) whether Government has set standards for ECCE so as to universalise its quality across the country;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) allocation of the Central Government budget towards development of ECCE, as a proportion of GDP?

Status of Trafficking of Person Bill, 2018

958 **Smt. Mahua Maji:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that it has been four years since the Trafficking of Person (Prevention, Protection and Rehabilitation) Bill, 2018 was introduced in Parliament;
- (b) whether the Ministry believes that the current draft still needs revision;
- (c) if so, whether the Ministry is planning for public consultation on the current version; and
- (d) the reasons for delay in tabling it in Parliament for introduction?

Malnutrition among children

959 **Shri S. Selvaganabathy:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of the steps taken by Government to tackle the problem of malnutrition among children;
- (b) the details of financial assistance provided by Government in this regard during the last three years, State-wise/UT-wise including Puducherry; and
- (c) the steps taken by Government during the last three years to provide nutritious diet to the children as per the international norms?

Malnutrition among children in the country

960 # **Shri Sanjay Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) number of children under the age of five who die every day due to hunger and malnutrition in the country;
- (b) State-wise details of such cases registered during the last five years;
- (c) year-wise details of the total number of malnourished children and rate of increase in undernourishment, child stunting, child mortality rate during the said period;
- (d) percentage increase/decrease in the budget of Anganwadi Nutrition Schemes as compared to the year 2014-15; and
- (e) percentage of malnourished children of the country who are covered under the said schemes, percentage of malnourished children who were freed from malnutrition during the last five years?

New Delhi
7th December, 2022
16 Agrahayana, 1944 (Saka)

P. C. Mody,
Secretary-General.

INDEX
(Ministry-Wise)

Cooperation	: 801, 802, 803, 804, 805 806, 807, 808, 809, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822,
Education	823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853,
Home Affairs	: 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873
Minority Affairs	: 874, 875, 929
Panchayati Raj	: 876, 877, 878, 879, 880 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896,
Road Transport and Highways	897, 898, 899, 900, 901, 902, 903, 904, 905, 940
Rural Development	: 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917
Skill Development and Entrepreneurship	: 810, 918, 919, 920, 921, 922, 923
Social Justice and Empowerment	: 924, 925, 926, 927, 928, 930, 931, 932
Tribal Affairs	: 933, 934, 935, 936, 937, 938, 939, 941 942, 943, 944, 945, 946, 947, 948, 949,
Women and Child Development	: 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960